

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 404
IB/622/ND/2023

IN THE MATTER OF:

Blue Moon Travels Private Limited

...

Applicant

Under Section 10 of the Insolvency & Bankruptcy Code, 2016.

Order delivered on 03.06.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Amar Vivek, Ms. Ridhima Verma
Mr. Shashwat Tripathi, Mr. Aditya Gauri,
Ms. Madhu Ayachit, Advs.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Heard the submissions in part on behalf of the applicant. List this matter
on 08.07.2024.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)